

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-529(PB)/2017

IN THE MATTER OF:

M/s. Shiv Shakti Store

.... Applicant/petitioner

Vs.

Pratham Housing Pvt. Ltd.

.... Respondent

Order under Section 9

Order delivered on 13.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/petitioner:

For the Respondent:

ORDER

In pursuance of the last order affidavit of service has been filed in the Court today. Mr. Sunil Singh Parihar, learned counsel for the respondent has put in appearance and has requested for a week's time to file his power of attorney and reply to the petition.

A copy of complete paper book has been served on the learned counsel for the respondent in the Court today. Rejoinder, if any, be filed within five days before the adjourned date with a copy in advance to the learned counsel for the respondent.

List for further consideration on 10.01.2018.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)